

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

for order

C.P.(IB) No.482/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company	ICICI Bank Limited-Vs-Eastern Gases Limited		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. Joy Saha, Sr. Advocate
2) Mr. Arishet Guha, Advocate
3) Ms. Ayesha Das, Officer of the Financial Creditors
4) Ms. Anandhanti Iyer, " " " "

Shri Jinan K.R.
8/11/2017.

ORDER

Ld. Counsel for the financial creditors are present. No one is present from corporate debtor's side.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Jd
(Jinan K.R.)
Member (J)

Jd
(Vijai Pratap Singh)
Member (J)